

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL(AT)(INSOLVENCY) NO.35 OF 2020

In the matter of:

Asstt. Commissioner of Income Tax Circle 27(1) **Appellant**

Vs

Uttam Strips Ltd **Respondents**

None for appellant

Mr. Ankur Mittal, Ms Meera Murali and Ms Jasveen Kaur, Advocates for Respondent.

ORDER

20.03.2020- Nobody appears on behalf of the appellant. Learned counsel for Respondent submits that he has filed IA No.909/2020. However, in the interest of justice the case is adjourned with a direction that the appellant, if he chooses to file reply to above referred IA, may file reply by 13.4.2020. Let the matter be fixed for consideration of IA No.909/2020 on **27th April, 2020.**

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Bm/kam